

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 417 of 2020

IN THE MATTER OF:

Next Orbit Ventures Fund **...Appellant**

Versus

Print House India Pvt. Ltd. & Ors. **...Respondents**

Present:

For Appellant: Kumar Anurag Singh and Mr. Zain A. Khan, Advocates.

**For Respondents: Mr. Rohan R. Sonawane, Advocate for R-1.
Mr. Arpan Behl and Mr. Dhruvad Vaghani, Advocates
for R-2
Mr. Dinkar Singh, Advocate.**

With

Company Appeal (AT) (Insolvency) No. 641 of 2020

IN THE MATTER OF:

Pramod Kumar Hendre **...Appellant**

Versus

Print House India Pvt. Ltd. & Ors. **...Respondents**

Present:

**For Appellant: Mr. Akshat Singh, Mr. Bhanu Gupta and Mr. Gaurav
Mitra, Advocates.**

**For Respondents: Mr. Krishnendu Datta, Sr. Advocate with Mr. Rohan R.
Sonawane, Mr. Srikant Shubham and Mr. Rahul Gupta,
Advocates for R-1.
Mr. Arun Kathpalia, Sr. Advocate with Mr. Arpan Behl,
Mr. Dhruvad Vaghani and Mr. Zain Maqbool,
Advocates for R-2.
Mr. Kumar Anurag Singh and Mr. Zain A. Khan,
Advocates for R-3.
Mr. Dinkar Singh, Advocate.**

With

Cont'd...../

Company Appeal (AT) (Insolvency) No. 665 of 2020

IN THE MATTER OF:

Sunil Avdhut Devdharkar & Ors.

...Appellants

Versus

Print House India Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellants: Mr. Akshay M. Gosavi and Mr. Saurabh Jain, Advocates.

**For Respondents: Mr. Rohan R. Sonawane, Advocate for R-1.
Mr. Arpan Behl and Mr. Dhrupad Vaghani, Advocates for R-2.
Mr. Kush Chaturvedi and Mr. Saket Mone, Advocates.
Mr. Kumar Anurag Singh and Mr. Zain A. Khan, Advocates.**

With

Company Appeal (AT) (Insolvency) No. 744 of 2020

IN THE MATTER OF:

Next Orbit Ventures Fund

...Appellant

Versus

Print House India Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Kumar Anurag Singh and Mr. Zain A. Khan, Advocates.

**For Respondents: Mr. Rohan R. Sonawane, Advocates for R-1.
Mr. Dinkar Singh, Advocate for R-2.
Mr. Arpan Behl and Mr. Dhrupad Vaghani, Advocates for R-3.**

ORDER
(Through Virtual Mode)

29.09.2020: List before a bench of which one of us (Mr. V. P. Singh, Member Technical) is not a Member.

List the matter before appropriate Bench 'for admission (after notice)' on **12th November, 2020.**

Meanwhile pleadings may be completed.

[Justice Bansi Lal Bhat]
Acting Chairperson

[V. P. Singh.]
Member (Technical)

[Shreesha Merla]
Member (Technical)

am/gc